

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 10th November 2016.

No.HCM.II/12/2014-Estt/4369 : Pursuant to the resolution of the State Court Management System Committee held on 19th October 2016, it is hereby notified that the Registrar General, High Court of Meghalaya shall function as Member – Secretary of the State Court Management System Committee.


REGISTRAR GENERAL

Memo No. HCM.II/12/2014-Esst/4369A **Dated, 10th November, 2016.**

Copy to :-

1. *The Joint Registrar-cum-Secretary to the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The P.S. to Hon'ble Mr. Justice V.P.Vaish, High Court of Meghalaya, Shillong.*
4. *Shri W. Khyllep, Secretary to the Government of Meghalaya, Law Department, Shillong*
5. *Dr.B. P. Todi, Advocate General, Meghalaya, Shillong.*
6. *Shri A. W. Lanong, Joint Registrar-Cum- OSD, High Court of Meghalaya, Shillong.*
7. *Shri T. Dkhar, Senior Technical Director, NIC, Shillong.*
8. *Smti. Yangi, Advocate, Shillong.*
9. *The PA to Registrar General, High Court of Meghalaya, Shillong.*
10. *The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Web-site.*
11. *Office File.*


REGISTRAR GENERAL